

1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4179/82]

(b) (i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1980-81.

(ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4180/82]

(c) (i) Review by the Government on the working of the Indian Iron and Steel Company Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Indian Iron and Steel Company Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a), (b) and (c) of item (1) above. [Placed in Library. See No. LT-4181/82]

ANNUAL REPORT ETC. OF DAMODAR VALLEY CORPORATION FOR 1980-81 AND BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION FOR 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation for the year 1980-81 along with Accounts and

the Audit Report thereon, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy of the Budget Estimates (Hindi and English versions) of Damodar Valley Corporation, for the year 1982-83 under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-4182/82]

(द्विवचन)

अध्यक्ष महोदय : आप क्यों कर रहे हैं, डिस्कशन आ रहा है, आ रहा है ।

ANNUAL ACCOUNTS ETC. OF CENTRAL BOARD FOR PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1980-81, REPORT OF AND REVIEW ON C.S.I.R. FOR 1980-81, AND REPORT OF AND REVIEW ON TATA INSTITUTE OF FUNDAMENTAL RESEARCH, BOMBAY FOR 1979-80

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): On behalf of Shri Chandra Pratap Narain Singh, I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1980-81 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT--4183/82]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1980-81.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1980-81.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4184/82]

(4) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the 1979-80 along with audited accounts.

(5) A statement (Hindi and English versions) regarding (i) Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1979-80 and (ii) reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-4185/82.]

REPORT OF AND REVIEW ON GRIH KALYAN KENDRA, NEW DELHI AND OF CENTRAL SERVICES CONTROL BOARD, NEW DELHI FOR 1980-81, NOTIFICATION UNDER CONSTITUTION, AND NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions):—

(ii) Annual Report of the Grih Kalyan Kendra, New Delhi, for the year 1980-81 along with Audited Accounts.

(ii) Review by the Government on the working of the Grih Kalyan Kendra, New Delhi, for the year 1980-81. [Placed in Library. See No. LT-4186/82]

(iii) Annual Report of the Central Civil Services Control Board New Delhi, for the year, 1980-81 along with Audited Accounts.

(iv) Review by the Government on the working of the Central Civil Services Control Board, New Delhi for the year, 1980-81. [Placed in Library. See No. LT-4187/82].

(2) A copy each of the following Notifications (Hindi and English versions) under article 320(5) of the Constitution:—

(i) G.S.R. 480(E) published in Gazette of India dated the 29th May, 1982 containing Corrigendum to Notification No. G.S.R. 73 published in Gazette of India dated the 23rd January, 1982.

(ii) The Union Public Service Commission (Exemption from Consultation Second Amendment Regulations, 1982 published in Notification No. G.S.R. 481 in Gazette of India dated the 29th May, 1982. [Placed in Library. See No. LT-4188/82]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of All-India Service Act, 1951:—

(i) The Indian Forest Service (Fixation of Cadre Strength), Second Amendment Regulations, 1982, published in Notification No. G.S.R. 354(E) in Gazette of India dated the 26th April, 1982.

(ii) The Indian Forest Service (Pay) Second Amendment Rules, 1982, published in Notification No. G.S.R. 355(E) in Gazette of India dated the 26th April, 1982.

(iii) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1982, published in Notification No. G.S.R. 356(E) in Gazette of India dated the 27th April, 1982.

(iv) The Indian Forest Service (Pay) Third Amendment Rules, 1982, published in Notification No. G.S.R. 357(E) in Gazette of India dated the 27th April, 1982.